

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. Q /  
III-6-3/16 (JJC-61)

Bilaspur, dated 6<sup>th</sup> May, 2021

The following members of Higher Judicial Service as specified in column No. 2 of the table below are hereby appointed as Visitor to visit the observation home in their respective districts mentioned in column No. 4, with a direction to visit their respective Observation Home once in a month and send report in the prescribed format to this Registry positively by 10<sup>th</sup> of every month.

Apart from the above they may also give general informations/suggestions for proper maintenance and running of the Observation Home as also for betterment of the juveniles kept therein in regard to their development, recreation, nutrition and hygiene etc.

TABLE

S. No.	Name & presently posted as	Place of Posting	District Headquarters having Observation Home
1	2	3	4
1.	<b>Ku. Sanghratna Bhatpahari,</b> Special Judge under S.C.& S.T.(P.A.) Act.	Bilaspur	Bilaspur
2.	<b>Shri Liladhar Sarthi,</b> I Additional District & Sessions Judge.	Mahasamund	Mahasamund
3.	<b>Shri Shakti Singh Rajput,</b> I Additional District & Sessions Judge.	Raigarh	Raigarh
4.	<b>Shri Abhishek Sharma,</b> Additional District & Sessions Judge (F.T.C.)	Rajnandgaon	Rajnandgaon
5.	<b>Smt. Nidhi Sharma Tiwari,</b> III Additional District & Sessions Judge	Bastar (Jagdalpur)	Bastar (Jagdalpur)
6.	<b>Ku. Sanghpushpa Bhatpahari,</b> I Additional District & Sessions Judge.	Korba	Korba
7.	<b>Shri Vivek Kumar Verma,</b> IV Additional District & Sessions Judge.	Durg	Durg
8.	<b>Smt. Neelima Singh Baghel,</b> I Additional District & Sessions Judge.	Ambikapur	Ambikapur

BY ORDER OF THE HIGH COURT,

*Deepak Kumar Tiwari*  
06.05.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

Bilaspur, dated 6<sup>th</sup> May, 2021

Endt.No. Q /  
III-6-3/16 (JJC-61)

Copy forwarded to :-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*

